

Annexure 2
Joister Infoserve Private limited
Date of Commencement of CIRP 21.05.2024
List of Creditors as on 19.09.2024

LIST OF OPERATIONAL CREDITORS (EMPLOYEES AND WORMKEN)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Amol Dhruvabal Yerunkar	5/6/2024	239056	17152	0	0	221904	Please refer Note no. 1
2	Rajesh Vasudev Mundekar	5/6/2024	1119776	50076	0	0	1069700	Please refer Note no. 1
3	Santosh Chandrakant Dhuri	6/6/2024	900000	1	0	0	899999	Please refer Note no. 5
4	Jyoti Katkar	21/6/2024	361946	1	0	0	361945	Please refer Note no. 5
5	Purnachandra Udaynath Pala	1/7/2024	45153	1	0	0	45152	Please refer Note no. 5
6	Ramashraya M Prasad	4/7/2024	23644	1	0	0	23643	Please refer Note no. 5
7	Rahul Omprakash Gupta	22/7/2024	4202127	1	0	0	4202125.73	Please refer Note no. 5
8	Nimesh Lalit Sawant	24/7/2024	570582	1	0	0	570581	Please refer Note no. 5
9	Nutan Nathuram Walanj	2/8/2024	15000	1	0	0	14999	Please refer Note no. 5
10	Siddharth Dongre	6/8/2024	214672	1	0	0	214671	Please refer Note no. 5
11	Ganesh Dalvi	6/8/2024	543173	1	0	0	543172	Please refer Note no. 5
12	Swara Rupesh Padyar	7/8/2024	173232	1	0	0	173231	Please refer Note no. 5
13	Akshay Balasaheb Aher	12/8/2024	56008	1	0	0	56007	Please refer Note no. 5
14	Krunal R Patel	11/8/2024	479380	1	0	0	479379	Please refer Note no. 5
15	Ranjit Jagannath Mohite	16/8/2024	16483	1	0	0	16482	Please refer Note no. 5
16	Yasin Ismail Bhoowar	17/8/2024	805366	1	0	0	805365	Please refer Note no. 5
17	Vaibhav Vasant Shelar	8/29/2024	160800	1	0	0	160799	Please refer Note no. 5
18	Gaurav Mahnar Solanki	7/9/2024	328070	1	0	0	328069	Please refer Note no. 5
	Total		10254468	67244	0	0	10187224	

- Notes:
- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available from the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing. The details in relation to pending salary dues, PF dues and TDS have been sought from the CD.
 - As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
 - The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
 - Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification
 - Claim has been provisionally admitted at Re. 1 as adequate information & documentary evidence is not available in support of the claim

Garima Diggwal

Resolution Professional

Joister Infoserve Private Limited

Reg. no IBBI/IPA-001/IP-P-02018/2020-2021/13158 AFA No: AA1/13158/02/200623/104322 valid upto 30.06.2025

